NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/95/2016

NAME OF THE PETITIONER(S)

: Manoj Thomas & 2 others

NAME OF THE RESPONDENT(S)

: Wimrock Granites Private Limited & 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) Cita Vishau
T.v.P. Sarvila

Counsel Lev

T. v. P. Saiviha

Respondent

2. ROHAN RAJASEKARAN

Gurd fr P2-P3 Pan . K

ORDER

Counsels representing both the parties are present. Counsel for the petitioner filed a communication sent by the petitioner to the counsel by way of e-mail seeking one month's time stating that the matter is likely to be settled between the parties. In view of the request, time is extended. Put up on 21.11.2016 at 10.30 A.M.

(Ch. Md.Sharief Tarie) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)